

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-450 of 2015 in DFR No. 1410 of 2015

Dated : 8th July, 2016

In the matter of:-

M/s Atlantic Power Pvt. Ltd.

Versus

Punjab Energy Development Agency (PEDA) & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s):

ORDER

Bench did not assemble on 7th July, 2016.

The Appeal is posted for hearing on **2nd Sept, 2016.**

(Court Master)

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